

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 416
IA/5805/ND/2023 in IB/241/ND/2019

IN THE MATTER OF:

M/s Bhupindra Agro Pvt Ltd	...	Applicant
Versus		
M/s Shri Vardhman Rice Mills Pvt Ltd	...	Respondent

Under Section 9 of IBC, 2016

Order delivered on 18.07.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Vinod Chaurasia, Adv., in IA/5805/ND/2023
For the PNB	: Mr. Prashant Kumar, Mr. Utkarsh Dwivedi Advs., for PNB
For the Liquidator	: Ms. Vatsala Kak, Mr. Raghav Dembla, Advs., for Liquidator

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/5805/ND/2023:-

Mr. Vinod Chaurasia, Ld. Counsel for the Applicant is present through VC and submitted that settlement talks are going on between the parties. At request, list this matter on **23.08.2024**.

-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)